

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/211/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the January, 2022.

Sub:- **Restricted holiday.**

Ref:- MACT No.3(8)/21 dated 11.01.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 17.01.2022**, as prayed for. The Member, MACT-1, Kamrup(M), Guwahati and in her absence the Member, MACT-2, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/212-213-214/A, dated

Copy to

1. The Member, MACT-1, Kamrup(M), Guwahati .
2. the Member, MACT-2, Kamrup(M), Guwahati .
3. ✓ The Project Manager, Gauhati High Court.

Sd/
18/1/22

JT.REGISTRAR (VIGILANCE)

Rda